

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:495  
ANSWERED ON:15.03.2012  
PHOTO VOTER I-CARDS  
Karwariya Shri Kapil Muni

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the total number of electorate in the country, State/UT-wise including Uttar Pradesh;
- (b) the number of registered voters issued photo voter identity cards in the country including Uttar Pradesh;
- (c) whether all the electorate therein will be issued photo voter I-cards; and
- (d) if so, the time by which the photo voter I-cards will be issued?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a): The total number of General Electors in the country after final publication of electoral rolls on revision with reference to 1.1.2012 as qualifying date is 75,85,31,611. A State-wise statement showing the total number of general electors is attached as Annexure 'A'.
- (b) and (c): The Election Commission has stated that out of 75,85,31,611 General Electors, 70,11,45,768 electors have been issued EPICs across the country. A State-wise statement showing the total number of voters who have been issued photo voter I-cards at the time of final publication is attached as Annexure 'B'.
- (d): At present, EPIC coverage is approximately 93% in the country. All efforts are being made to achieve 100% EPIC coverage very soon. The Commission is, however making every effort to issue photo voter I-card to all remaining electors as expeditiously as possible.